## GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

# LOK SABHA UNSTARRED QUESTION NO. 2682

TO BE ANSWERED ON THE 1<sup>ST</sup> AUGUST, 2017/SHRAVANA 10, 1939 (SAKA)

OVERCROWDED JAIL

### 2682. SHRI ANSHUL VERMA:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether many prisons across the country are overcrowded and if so, the details thereof;
- (b) the details of schemes/ programmes along with the status of implementation thereof in regard to modernisation of prisons; and
- (c) the measures taken by Government to improve and expand prison infrastructure in the country?

#### ANSWER

# MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR)

- (a): As per data compiled by National Crime Records Bureau at the end of year 2015, a total of 419623 inmates were lodged in 1401 jails in the country against the available capacity of 366781 inmates, indicating an occupancy rate 114.4. State and UT wise details of the capacity & population of Jails is at Annex.
- (b) & (c): Prisons is a State subject under Entry 4 of List II of the Seventh Schedule to the Constitution of India and administration and management of prisons is primarily the responsibility of respective State Governments. However, the Government of India has been providing support and guidance

to the State Governments in efficient prison management through various advisories issued from time to time and also through the Model Prison Manual 2016 forwarded to all States and UTs in May 2016, which is intended to serve as guide for the States to draw from and adopt the best practices provided in the Manual.

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### Capacity in Jails, Population of Inmates and Occupancy Rate in States/UTs at the end of 2015

SI. No.	State/UT	Total no. of Jails	Available Capacity	Inmate Population	Occupancy Rate# (2015)	Occupancy Rate# (2014)
(1)	(2)		(3)	(4)	(5)	(6)
1	ANDHRA PRADESH	112	8883	7897	88.9	94.8
2	ARUNACHAL PRADESH	2	212	184	86.8	226.8
3	ASSAM	31	8292	9097	109.7	101.9
4	BIHAR	58	37809	28418	75.2	84.1
5	CHHATTISGARH	28	7552	17662	233.9	258.9
6	GOA	2	1095	423	38.6	144.4
7	GUJARAT	27	12332	11778	95.5	96.9
8	HARYANA	19	16718	18269	109.3	112.0
9	HIMACHAL PRADESH	14	1787	1979	110.7	122.4
10	JAMMU & KASHMIR	14	3001	2338	77.9	75.9
11	JHARKHAND	29	15408	17613	114.3	123.1
12	KARNATAKA	102	14046	13473	95.9	106.3
13	KERALA	54	6190	7325	118.3	114.3
14	MADHYA PRADESH	123	27507	38458	139.8	133.7
15	MAHARASHTRA	154	26303	29657	112.8	110.7
16	MANIPUR	2	970	651	67.1	56.1
17	MEGHALAYA	4	530	943	177.9	153.4
18	MIZORAM	7	1311	1244	94.9	81.0
19	NAGALAND	11	1450	490	33.8	30.6
20	ODISHA	91	18012	15965	88.6	82.4
21	PUNJAB	26	20067	23645	117.8	139.2
22	RAJASTHAN	126	19619	20086	102.4	118.4
23	SIKKIM	2	253	251	99.2	104.3
24	TAMILNADU	137	22201	14122	63.6	71.5
25	TELANGANA	50	7065	6201	87.8	87.7
26	TRIPURA	13	2173	1039	47.8	41.8
27	UTTAR PRADESH	67	52572	88747	168.8	167.1
28	UTTARAKHAND	11	3188	4348	136.4	127.2
29	WEST BENGAL	58	20916	21523	102.9	96.0
	TOTAL(STATES)	1374	357462	403826	113.0	115.9
30	A & N ISLANDS	5	1249	499	40.0	61.6
31	CHANDIGARH	1	1120	688	61.4	70.2
32	D & N HAVELI	1	60	166	276.7	331.7
	DAMAN & DIU	2	160	46	28.8	49.4
	DELHI	10	6250	14183	226.9	221.6
	LAKSHADWEEP	4	64	24	37.5	43.8
	PUDUCHERRY	4	416	191	45.9	68.3
	TOTAL(UTs)	27	9319	15797	169.5	172.9
	TOTAL (ALL-INDIA)	1401	366781	419623	114.4	117.4

# Occupancy Rate = Inmate population × 100
Total capacity

Occupancy Rate <100 shows space available for inmates in prisons.

Occupancy Rate >100 shows overcrowding in prisons.